NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1324/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt.Ltd.

V/s

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION Disha Ponela Adv for laporate

ORDER

C.P. No. 1324/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- As per the Withdrawal Application and particulars mentioned therein the Petitioner is seeking permission to withdraw the Petition. Granted.
- The Petition is disposed of as "Withdrawn". To be consigned to the 3. Records

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

M.K. Shrawat Member (Judicial)

Dated: 17.10.2017